

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). No, Sir. As Urban Development is a State subject, proposals are formulated by the State Governments and sent to Central Government for considering possible foreign aid.

The Project outlines, which are at present in a preliminary stage, proposed by the Government of Kerala for the Towns of Thiruvananthapuram, Kochi & Kozhicode, include components of roads, water supply and sewerage. The final shape, scope and size of the Project will emerge after completion of pre-requisite formalities, such as technical feasibility, resource clearance, detailed project preparation, availability of committable funds with the donor agency etc. Further, a slum improvement Project for Kochi City with ODA (U.K.) assistance is proposed to be taken up at an estimated cost of Rs. 30 Crores with the components of provision of physical Infrastructure, health care activities and Community Development Programme.

Investment in Public Sector Undertakings of Maharashtra

5161. SHRI ARVIND TULSIRAM KAMBLE: Will the PRIME MINISTER be pleased to state:

(a) the total investment made in each of the public sector undertakings in Maharashtra upto March, 1993;

(b) the amount of profits earned/losses incurred by each of these undertakings annually during the last two years and the number of employees presently working in each of them; and

(c) the details of south projects in Maharashtra in which the union Govern-

ment propose to invest and the time by which these projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) As on 31-3-1992 for which period only the information is available, there were 28 Central Public Sector Undertakings with their registered offices in the State of Maharashtra, the list of which is given at page No S-200 of Volume - I of P.E. Survey 1991-92, laid in the Parliament on 26-2-93. The total investment as on 31.3.92 in terms of equity and loans in each individual PSEs including those whose registered offices are located in Maharashtra is given in Statement No.16 at pages S-86 to S-94 of Volume -I of P.E. Survey.

(b) The details of enterprises -wise net profit/loss for last five years and number of employees working in each individual PSEs including those whose registered offices are located in Maharashtra are given in Statement No.7 A& 7B at pages s-43 to s-50 and Statement in 28 at pages S-176 to S-182 respectively of Volume -I of P.E.Survey 1991-92.

(c). The details of Central Projects costing for more than Rs. 100 crores under central public Sector Enterprises which were under implementation as on 31-3-1992 together with original and anticipated period of commissioning are given at pages 43-48 of volume -I of P.E. SURVEY 1991-92.

Unauthorised Construction in DDA Flats

5162. SHRI SANAT KUMAR MANDAL: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on